

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. Company Petition/48/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

NAME OF THE PARTIES: Danfoss Systems Limited

Section: 66(1) of Companies Act, 2013

ORDER

Adv. Prachi Wazalwar appeared for the Petitioner. At the request of the
Counsel for the Petitioner, list the matter on **20.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

24.04.2024

Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)